

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NEW DELHI DISTRICT)  
PATIALA HOUSE COURTS: NEW DELHI

**AMENDED ORDER**

In partial modification of earlier order no. 7158-87/Judl./SV/2018/NDD/PHC dated 07.06.2018 issued by this office, I hereby depute the following officers of Delhi Judicial Service, civil side of New Delhi District for administrative work as mentioned against their names during the ensuing Summer Vacation 2018 w.e.f. 11.06.2018 to 30.06.2018 :-

S.N.	Name of the Judicial Officers	Designation	Willingness for detention	Deputed for Administrative work
1	Ms. Namrita Aggarwal,	SCJ-cum-RC	21.06.2018 to 30.06.2018	To supervise the work of physical verification of books in library
2	Sh. Sushant Changotra,	ACJ-cum-CCJ-cum-ARC	11.06.2018 to 20.06.2018	To supervise the work of Administration
3	Sh. Atul Krishna Agrawal	JSCC-cum-ASCJ-cum-GJ	14.06.2018, 15.06.2018 & 18.06.2018 to 20.06.2018	To identify the cases to be weeded out in RR (Criminal)
4	Ms. Nupur Gupta,	Civil Judge-01	11.06.2018 to 15.06.2018	To identify the cases to be weeded out in RR (Sessions)

In addition to the aforesaid work, Sh. Sushant Changotra, ACJ-cum-CCJ-cum-ARC and Ms. Namrita Aggarwal, SCJ-cum-RC shall also hear and dispose of the urgent matters under the Delhi Rent Control Act.

(POONAM A. BAMBA)  
DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT

No. 7392-7423/Judl./SV/2018/NDD/PHC

Dated, New Delhi the 8-6-18

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, New Delhi/Delhi.
3. The Officers concerned.
4. The Administrative Civil Judge, New Delhi District, Patiala House Courts, New Delhi.
5. All the Secretaries, Bar Associations, all the District Courts Complexes, New Delhi/Delhi.
6. The In-Charge, Administration Branch, Pool Car, Filing Section, Care Taking Branch, Copying Agency, Library, NDD, PHC, ND.
7. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
8. The Website Committee (English & Hindi), Tis Hazari Courts, Delhi.
9. Notice Board.
10. PS to the undersigned.

DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT